

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Jammu)
e-mail: (non-gazettedsectionmainwing@gmail.com)

ORDER

No. 1422 of 2023/RG/NG-10-(I) Dated: 06-12-2023

In exercise of the powers conferred upon Hon'ble the Chief Justice, in terms of the Rule 6 of the Jammu and Kashmir High Court Staff (Conditions of Service) Rules, 1968, His Lordship, Hon'ble the Chief Justice has been pleased to substitute the existing mode and manner of appointment in respect of posts of Senior Scale Stenographer, Junior Scale Stenographer and Steno-Typist in the qualification column meant for direct recruitment in partial modification to the High Court Order No. 579 dated 24-10-2008 read with order No. 1592 of 2022/RG dated 25-11-2022 as per the following:

Name of post	Mode of appointment/recruitment/promotion	Minimum qualification required	Method and minimum experience, if any, required	Pay Level
Senior Scale Stenographer	A) 50% by direct recruitment on the basis of English Shorthand and Type Writing test with minimum per minute speed of 80 words and 40 words respectively. B) 50% by promotion from amongst Junior Scale Stenographers of the establishment.	1) Graduation from any recognized University and Diploma in Stenography recognized by the State Government. 2) Six months certificate course in Computer Application from a Government recognized Institute. Graduation from any recognized University and Diploma in Stenography recognized by the State Government.	--- i) 25% vacant posts be filled up from amongst the Junior Scale Stenographer, who have not less than two years experience as such, subject to clearance of English Shorthand and type-writing test with minimum per minute speed of 80 words and 40 words respectively. ii) 25% vacant posts be filled up from amongst the Junior Scale Stenographers as per seniority, who, in any case, having not less than five years experience as such subject to fulfillment of other parameters of Service.	Level-7 (44900-142400)
Junior Scale Stenographer	A) 60% by direct recruitment on the basis of English Shorthand and Type Writing test with minimum per minute speed of 70 words and 35 words respectively. B) 40% by promotion from amongst Steno-Typists of the establishment.	1) Graduation from any recognized University and Diploma in Stenography recognized by the State Government. 2) Six months certificate course in Computer Application from a Government recognized Institute. Graduation from any recognized University and Diploma in Stenography recognized by the State Government.	--- i) 20% vacant posts be filled up from amongst the Steno-Typist, who have not less than two years experience as such, subject to clearance of English Shorthand and type-writing test with minimum per minute speed of 70 words and 35 words respectively. ii) 20% vacant posts be filled up from amongst the Steno-Typists as per seniority, who, in any case, having not less than five years experience as such subject to fulfillment of other parameters of Service.	Level-6B (35600-112800)

Steno-Typist	By direct recruitment on the basis of English Shorthand and Type Writing test with minimum per minute speed of 60 words and 30 words respectively.	1) Graduation from any recognized University. 2) Six months certificate course in Computer Application from a Government recognized Institute.	----	Level-5 (29200-92300)
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By order.

Shw
6/12/23
(Shahzad Azeem)
Registrar General

No: 53557-70 of 2023/RG/NG Dated: 06-12-2023

Copy to: -

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Jammu
2. Secretary to Hon'ble Mr. Justice _____
....for information of His Lordship.
3. Registrar Judicial, High Court Wing, Jammu/Srinagar
4. Registrar Rules, High Court of J&K and Ladakh, Jammu
5. Registrar (IT), High Court of J&K and Ladakh, Jammu
6. Registrar Recruitment, High Court Main Wing, Jammu
7. Director Finance, High Court Main Wing, Jammu
....for information.
8. Central Project Coordinator, e-Courts, High Court of J&K and Ladakh, Jammu for uploading the same on the official website of the High Court.
9. In-Charge, Library, High Court Wing, Jammu/Srinagar for keeping of the record of the same.
10. Order Book

Shw
6/12/23
Registrar General